NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/76/2017

NAME OF THE APPLICANT

: ULTRATECH HOUSING LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for A.M. SRIDHARAN

COUNTEL for

ORDER

Counsel for petitioner present and filed vakalat and prayed for time to make submissions. Time is adjourned at request. Put up on 07.12.2017.

-50/-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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bc